Annexure-7

ame of the corporate debtor: Kandla Energy and Chemicals Limited : Date of commencement of LIQUIDATDION 29-01-2024; List of creditors as on 15-03-2024

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Incomet tax	Central	3-11-2022	1,04,35,28,988	1,04,35,28,988	Income tax demand	No	0	0	0	0	0	Admitted based on intimation received
2	Customs	Central	10-11-2022	26,91,45,856	26,91,45,856	Customs duty demand	No	0	0	0	0	0	based on intimation received
3	Provident fund	Central	19/12/2022	1,77,611	1,77,611	Provident fund demand	No	0	0	0	0	0	Admitted based on intimation received
4	CGST	Central	28/02/2024	2,37,55,35,512	2,37,55,35,512	GST							Admitted based on intimation received
5	THE ASSISTANT COMMISSIONER OF STATE TAX	State	20/02/2024	85,52,80,160	85,52,80,160	COMMERC IAL TAX							Admitted based on intimation received
			Total	4,54,36,68,127	4,54,36,68,127								